

(c) The instructions and guidelines prepared by the Government have tried to assimilate all these suggestions and the policy has also been modified from time to time.

Conveyance allowance to employees of Airports

2122. SHRI MD. SALIM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that the employees of Airports Service Department are being paid conveyance allowance daily/contingency-wise for attending duties;

(b) if so, whether other employees of same designation on other Department are being paid similar allowance under similar circumstances;

(c) how much amount has been paid in total till date on such account; and

(d) the details, year-wise, since its introduction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) From April, 1991 conveyance allowance is being reimbursed to those unionised category employees of the Ramp Operations Division of the Airport Services of Air India at Bombay who are rostered in shift pattern to meet exigencies of work/flight handling duties, to compensate them for the non-availability of Public transport and staff transportation during the odd hours of their release. Employees of same designation in other departments are not being paid this allowance as they do not work under similar circumstances.

(c) and (d) The total expenditure on this account during the period April, 1991 to March, 1995 is approximately Rs. 29.00 lakhs; the annual expenditure is about Rs. 7.30 lakhs.

Doordarshan network in Gujarat

2123. SHRI RAJUBHAI A. PARMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the names of the area in Gujarat State which are not covered by Doordarshan network as on date; and

(b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) whereas satellite derived service of Doordarshan is available throughout the country, including the entire State of Gujarat, by using an appropriate dish antenna system, terrestrial transmission is also available, wholly or partially, to all districts of Gujarat covering an estimated 69.7% area of the State.

(b) Thirty one TV Transmitters of varying powers are presently under implementation/envisaged to be set up in Gujarat. With the commissioning of these projects, the terrestrial TV service is expected to increase to 95.3% area of the State.

Co-ordination unit between censor boards and national film development corporation

2124. SHRI M. MOHAN BABU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposed to establish a co-ordination unit between Regional and Central Censor Board, Regional and National Film Development Corporation;

(b) if so, whether any concrete proposals are being worked out;

(c) if so, the details thereof;

(d) whether articulated and skill oriented persons have to be appointed to liaise and coordinate these units; and

(e) if so, the details of final decision taken by the Central Government and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) to (e) Do not arise.

विभिन्न क्षेत्रों में विद्युत का उत्पादन

2125. **श्री रामजीलाल:** क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) इस वर्ष देश में ताप, पन और परमाणु विद्युत का कितना-कितना उत्पादन होने की संभावना है;

(ख) वर्ष 1994-95 के दौरान देश में प्रत्येक विद्युत संयंत्र द्वारा उसकी उत्पादन क्षमता की तुलना में कितने मेगावाट विद्युत का उत्पादन किया गया; और

(ग) गत वर्ष के दौरान कितने नये विद्युत संयंत्रों ने विद्युत का उत्पादन प्रारम्भ कर दिया है और उन्होंने कितने मेगावाट विद्युत का उत्पादन किया और विद्युत की राज्य-वार मांग कितनी है?

वित्त मंत्रालय में राज्य मंत्री (श्रीमती उर्मिलाबेन विमनभाई घटेल): (क) देश में 1995-96 के दौरान श्रेणीवार विद्युत का संभावित उत्पादन निम्नवत है:

श्रेणी	1995-96 के दौरान प्रत्यासित विद्युत उत्पादन (मिलियन यूनिट)
ताप विद्युत	297000
न्यूक्लीयर	7850
जल विद्युत	72300
जोड़	377150

(ख) 1994-95 के दौरान संयंत्र चार विद्युत उत्पादन क्षमता और उत्प्रेषित विद्युत का ब्यौरा विवरण अनुपत्र में दिया गया है। [देखिये परिशिष्ट 174, अनुपत्र सं. 54]

(ग) ऐसे पाँच नए विद्युत उत्पादन संयंत्र और दो जल विद्युत संयंत्र हैं जिन्होंने 1994-95 के दौरान विद्युत उत्पादन की शुरुआत की है। ब्यौरा अनुपत्र 2 में दिया गया है। 1994-95 के दौरान राज्यवार वस्तुतः विद्युत की मांग का ब्यौरा अनुपत्र में दिया गया है। [देखिये परिशिष्ट 174, अनुपत्र सं. 54]

Funds Raised by SBI

2126. **SHRI JAGESH DESAI:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the State Bank of India is planning for a massive fund raising exercise;

(b) if so, how much is the fund expected to be raised and the channels through which the fund is proposed to be raised; and

(c) the purpose for which the fund is expected to be raised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRA SHEKHAR MURTHY):

(a) No, Sir.

(b) and (c) Do not arise.

Wet lease of aircrafts

2127. **SHRI DINESHBHAI TRIVEDI:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government's attention has been drawn to the news-item appeared in the "The Telegraph" and the "Statesman" on 26th July, 1995 regarding wet leasing of aircrafts of Air India/Indian Airlines under the caption "A-1 plan to set lease aircraft raise eyebrows:" and "controversy over A-1 Airbus deal" respectively;

(b) if so, whether Air India is planning to take on wet lease, a number of aircrafts;

(c) if so, the details and source;

(d) whether Air India has already taken on lease some aircrafts from a company called Caribjet; and

(e) if so, the details of 'Caribjet' as to shareholdings, their Chief Executive, experience of the company etc. balance sheet etc.?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) and (c) Air India is considering lease of aircraft for additional capacity deployment and replacement of relatively older